

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:3351
ANSWERED ON:16.03.2011
FUNDS ALLOCATION
Das Shri Khagen

Will the Minister of PLANNING be pleased to state:

- (a) the funds allocated to North Eastern States under various schemes during 2009-10 and 2010-11;
- (b) whether the Government proposes to implement any special scheme for tribal people of the region;
- (c) If so, the details thereof; and
- (d) If not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING, PARLIAMENTARY AFFAIRS, SCIENCE AND TECHNOLOGY AND EARTH SCIENCES(Dr. ASHWANI KUMAR)

(a): The Planning Commission approves sector-wise allocation of the Annual Plan proposals submitted by the respective state governments, which are based on the States' own resources, including budgetary borrowing and Central Assistance. The detailed sector-wise schematic allocation are done by the State Governments concerned. A Statement indicating the Sector-wise allocation of funds of the North Eastern States for 2009-10 and 2010-11 is at Annexure- I (A& B).

As regards the major Centrally Sponsored Schemes(Flagship programme) a statement indicating allocations for 2009-10 and 2010-11 for the North Eastern States, as available in the Planning Commission, is at Annexure-II.

(b) to (d): Many of the North Eastern States are predominantly inhabited by the indigenous Tribal people. Therefore, the development programmes are targeting the Tribal inhabited areas as a part of normal plan, which include special provisions like funds under Article 275(1) of the Ministry of Tribal Affairs. For the States of Assam, Tripura and Manipur, the funds are allocated for the welfare of Tribal people from the allocations under the Tribal Sub plan of the States. In addition, funds are also earmarked for the Autonomous District Councils under the Sixth Schedule of the constitution and Autonomous District Councils formed under the States' Act.